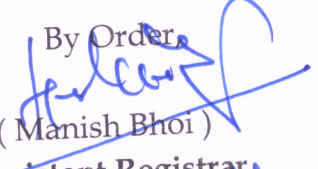


Income Tax Appellate Tribunal : Kolkata Benches : Kolkata

Dated : 13/11/2024

:- NOTICE :-

It is hereby informed to all stakeholders that due to unavailability of the Hon'ble Vice-President(KZ), Shri Duvvuru R L Reddy, **"SMC" Bench of ITAT, Kolkata & "Patna" Bench** are cancelled on **14/11/2024**. The cases fixed on 14/11/2024 before **"SMC" Bench of ITAT, Kolkata & "Patna" Bench** are adjourned accordingly.

By Order

(Manish Bhoi)
Assistant Registrar
13/11/2024

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